

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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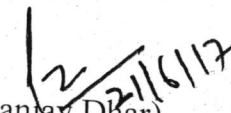
**NOTIFICATION**

No: 498 | R.G.

Dated: 21-6-2017

It is notified for information of all concerned that the holiday on account of "Shab-i-Qadar" shall be observed on 23<sup>rd</sup> June, 2017 (Friday) instead of 22<sup>nd</sup> June, 2017 (Thursday) in the High Court of Jammu and Kashmir.

**By Order.**

  
(Sanjay Dhar)  
Registrar General

No: 0391-8401 | R.G.

Dated: 21-6-2017

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... with the request to place the same before His Lordships for kind perusal and information.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K Srinagar.
7. President, Bar Association, Srinagar/Jammu  
.... for information.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Manager, Government Press, Srinagar.
10. Office file.

  
Registrar General